कृषि ग्रीर सिचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी, हो ।

(ख) राज्य सरकार से अपेक्षित सूचना मांगी गई है और सभा-पटल पर रख दी जायेगी।

I [THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) The required information has been called for from the State Government and will be placed on the Table of the House.]

Uniform rate for house tax in Delhi

1208. SHRI SATCHIDANANDA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE HABILITATION be pleased to state:

- (a) whether it is a fact that the rates of house tax charged by various local bodies in Delhi are not uniform;
- (b) whether it is also a fact that under a judgement of the Supreme Court house tax is to be based on the rateable value of the covered area and not on the rent received by the owner; and
- (c) if so, what action Government propose to take to ensure implementation of the Supreme Court judgement by these civic bodies and also to prescribe a uniform rate of house tax for all the properties located in Delhi?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) Information is being collected and will be laid on the Table of the Sabha

Title to the licences of *some* refugee markets in Delhi

1209. SHRI LADLI MOHAN NIGAM: Will the Minister of WORKS AND

[] English translation.

HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether Government propose to ^rant title to the licences of refugee markets in Delhi like the Begum Zaidi Market, Basrurkar Market, Netaji Nagar Market, Nauroji Nagar Market, Laxmibai Nagar Market, South Kidwai Nagar Market, Central Pandara Road Market and Prithvi Raj Road Market, on the lines of the titles granted to the Sarojini Nagar Central Market, Kamla Market and Pleasure Garden Market on the 31st March, 1978:
- (b) if so, by when a decision in this regard, is likely to be taken; and
- (c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) AH the markets like Begum Zaidi, Basrurkar, Netaji Nagar, Nauroji Nagar, Laxmibai Nagar, South Kidwai Nagar and Central Pandara Road, Prithvi Raj Road are controlled by the New Delhi Municipal Committee. The matter regarding transfer of ownership rights in these markets is being looked into.

1210. [Transferred to the 31st Dec ember, 1978].

Sex in the School textbooks

- 1211. SHRI N. P. CHENGAL RAYA NAIDU: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- 'a) whether Government's attention has been drawn to a report which appeared in the National Herald of the 29th September, 1978 under the caption 'Indian School Textbooks riddled with Sex';
- .(b) if so, whether Government have examined the report; and